



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the following matters listed for hearing in the Court – III on 02.09.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 13 of 2025 Part Heard	Rajkumar Jhavar & Anr. Vs. Arun Kapoor & Ors.	Sonal Anand	Sakshi Dubey- R1 Saurav Sapra Zeeshan Hashmi
2.	Comp. App. (AT) (Ins) No. 44 of 2025 (With Defects) Part Heard	Vishal Arora Suspended Director of Solapur Tollways Private Ltd. Vs. Union Bank of India & Ors.	Arjun Syal	Madhav Kanoria Neha Shivhare- R1 Dhaval Savla- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar